

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 1698
TO BE ANSWERED ON 06TH MARCH, 2018

JHARKHAND SHARE UNDER NFSA

1698. SHRI VIJAY KUMAR HANSDAK:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether Jharkhand has made any claim for its share under National Food Security Act (NFSA);
- (b) if so, the details thereof; and
- (c) the steps taken in the direction of releasing the said claimed amount?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) to (c): Claims have been received from the Government of Jharkhand for release of Central assistance for meeting expenditure on intra-State movement & handling of foodgrains and FPS dealers' margin, Central assistance for non building assets of State Food Commission and food subsidy for transferring the subsidy amount into bank accounts of beneficiaries, as part of pilot project in Direct Benefit Transfer in Public Distribution System, on the pattern of PAHAL, in the Nagri Block of Ranchi District in Jharkhand. Based on examination of claims received from the State Government, Rs 125.84 crore has been released to Government of Jharkhand for the financial year 2015-16 and 2016-17 (April, 2016 to December, 2016) as Central assistance for meeting expenditure on intra-State movement, handling of foodgrains and FPS dealers' margin under NFSA. Further, an amount of Rs. 97.13 lakh was released to Jharkhand State Food & Civil Supplies Corporation for implementation of the Pilot Project in DBT in the Nagri Block.
